GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION No. 3697ANSWERED ON 9TH AUGUST, 2018

CENTRAL ASSISTANCE ALLOCATED TO KERALA

3697. DR. P.K. BIJU:

SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the amount of Central assistance allocated to the Kerala Government during each year of the Twelfth Five Year Plan for maintenance of roads and development of highways;
- (b) the targets fixed by the Government during the period for this purpose;
- (c) whether these targets have been achieved; and
- (d) if not, the status of every target at present and the reasons or non-achievement of targets?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) The Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). Year wise allocations of funds for development and maintenance of NHs entrusted to State Government of Kerala during each year of the Twelfth Five is as under:

Sr. No.	Year	Allocation for development of NHs (Rs. In Crore)	Allocation for Maintenance & Repair of NHs (Rs. In Crore)
1	2012-13	151	39
2	2013-14	274	62
3	2014-15	224	148
4	2015-16	133	72
5	2016-17	260	115

Apart from this, the Ministry also allocates funds for development of State Roads (Non-Rural) under the Central Road Fund (CRF) and Economic Importance & Inter State Connectivity (EI & ISC) Schemes as per provision of the CRF Act, 2000 amended by the Finance Act from time to time.